

S.No.31

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
17-11-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

CP (IB) No. 273/10/HDB/2022
U/s 10 of IBC, 2016

IN THE MATTER OF:

M/s. Urban Farmart India Private Limited

...Petitioner

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

O R D E R

Ld. PCS Mr. Shaik Ghouse for the Corporate Applicant present.

Matter adjourned to 12.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)